IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 226
Company Appeal-180/252/ND/2023

IN THE MATTER OF:

Asstt. Commissioner of Income Tax Circle 22(2) ... **Applicant/Petitioner**

Versus

RoC Delhi & Ors. (M/s Supremacy India Info Pvt. Ltd.) ... **Respondent**

Under Section: 252 (1)

Order delivered on 12.04.2024

CORAM:
SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:
For the Applicant/IT Dept. : Sr. Standing Counsel, Puneet Rai, Jr. Standing Counsel, Rishabh Nangia, Jr. Standing Counsel, Ashvini Kumar, Adv. Nikhil Jain
For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

As prayed by the Ld. Counsel appearing for the Appellant one-week time is granted for placing assessment of the record.

List on 19.07.2024.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)